

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 80(ND)08
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**

NAME OF THE COMPANY: Sh. Anand Prakash Yadav V/s. M/s. Ramprastha Properties Pvt.
Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Mr. Visender Gando,	Sr. Adv.	for Respondents	
2.	Mr. Tarun Mehta,	Adv.		
3.	Ms Shelly Khanna,	Adv.		
4.	Mr. Krishan Lal,	Adv.		
5.	S.K. Giri	Adv.		
				

ORDER

Re-notify this case on 23.09.2016.


(Ina Malhotra)
Member Judicial